

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCONTEMPT PETITION (C) NOS. 625-626/2019  
IN  
CIVIL APPEAL NOS. 11017- 11018/2018

ABHISHEK KUMAR SINGH

Petitioner(s)

VERSUS

G. PATTANAIK &amp; ORS.

Respondent(s)

WITH

CONMT.PET.(C) No. 642-643/2019 in C.A. No. 11017-11018/2018 (III-A)  
(FOR ADMISSION)CONMT.PET.(C) No. 671-672/2019 in C.A. No. 11017-11018/2018 (III-A)  
IA No. 88380/2019 - EXEMPTION FROM FILING O.T.)  
(IA NO.148727/2019-APPLICATION FOR IMPLEADMENT)

Date : 27-09-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE DINESH MAHESHWARIFor Petitioner(s) Mr. Talha Abdul Rahman, AOR  
Mr. Mohd. Shaz Khan, Adv.  
Mr. Dheeraj Srivastava, Adv.Mr. Nizam M. Pasha, Adv.  
Ms. Ranjeeta Rohatgi, AOR  
Mr. Abhishek Thakral, Adv.For Respondent(s) Ms. Vanshaja Shukla, AOR  
Ms. Anuja Pethia, Adv.UPON hearing the counsel the Court made the following  
O R D E RAs prayed, four weeks' time is granted to  
file rejoinder affidavit.

List the matters after four weeks.

(NEETU KHAJURIA)  
COURT MASTER(PRADEEP KUMAR)  
BRANCH OFFICER